

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-IV)/2010/9146/A

From: Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To

**The Director
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
P.O. Bhopal-462044 (M.P) India
Fax No.0755-2696904 / 2432587**

Dated- Guwahati, the 09th December, 2014

Sub:- **Nomination for NJA Programmes, scheduled during January to March, 2015.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the NJA Programmes, scheduled during January, 2015 to March, 2015, in the following manner-

Sl No.	Prog. No.	Prog. Date	Prog. Name	Name of Nominated Officers
1.	P-886	09.01.2015 to 11.01.2015	National Orientation Programme for CJMs/Civil Judges (Senior Division)	Ms. Gracy L. Bawitlung, Sr. Civil Judge, Lunglei, Mizoram
2.	P-887	09.01.2015 to 11.01.2015	National Conference of the Presiding Officers of Family Courts	1. Smti. Chaya Rani Goswami, Principal Judge, Family Court No.1, Kamrup (Metro), Guwahati. 2. Smti. Manju Rekha Sarma, Principal Judge, Family Court, Cachar, Silchar.
3.	P-889	16.01.2015 to 18.01.2015	National Conference of Judges of District Judiciary on "Commercial and Economic Laws"	1. Sri. Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, Hailakandi (<i>under order of transfer as Chief Judicial Magistrate, Cachar, Silchar</i>) 2. Sri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji (working as Officer on Special Duty, Gauhati High Court, Guwahati)

Sl No.	Prog. No.	Prog. Date	Prog. Name	Name of Nominated Officers
4.	P-890	16.01.2015 to 22.01.2015	National Orientation Programme for Newly Appointed Civil Judges (Junior Division)	1. Smti. Subhadra Acharyya, Munsiff No. 2, Karimganj. 2. Sri. Saleh Ahammad, Judicial Magistrate First Class, Lakhimpur, North Lakhimpur. 3. Smti. Jharna Saikia, Judicial Magistrate First Class, Sivasagar.
5.	P-892	23.01.2015 to 25.01.2015	National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act	1. Shri Neiko Kanuo, District & Sessions Judge, Mon, Nagaland. 2. Smti. Helen Dawngliani, Additional District & Sessions Judge, Aizawl, Mizoram.
6.	P-893	23.01.2015 to 25.01.2015	National Conference of Judges of District Judiciary on "Access to Justice"	1. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar. 2. Shri Mridul Kr. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati.
7.	P-895	06.02.2015 to 08.02.2015	National Orientation Programme for Additional District Judges	Sri. Manwar Ali, Additional District & Sessions Judge, Udalguri (Designate)
8.	P-896	06.02.2015 to 08.02.2015	National Conference of the Presiding Officers of NDPS Courts	1. Smti. Bijay Lashmi Boruah, Additional District & Sessions Judge, No. 1, Kamrup (Metro), Guwahati. 2. Smti. Rina Hazarika, Additional District & Sessions Judge, FTC, No. 4, Kamrup (Metro), Guwahati.
9.	P-897	14.02.2015 to 15.02.2015	National Conference of Principal District Judges on "Court Administration and Management"	Smt. Malasri Nandi, District & Sessions Judge, Bongaigaon.
10.	P-909	20.02.2015 to 22.02.2015	National Conference of Judges of the District Judiciary on "Adjudication of Issues relating to women and children.	1. Smti N. A. Ahmed, Addl. Chief Judicial Magistrate, Tinsukia. 2. Smt. Ranjita Agarwala, Addl. Chief Judicial Magistrate, Morigaon.
11.	P-911	13.03.2015 to 15.03.2015	National Conference of the Presiding Officers of Family Courts	1. Shri Abubakkar Siddique, Additional District & Sessions Judge, Dibrugarh. 2. Shri Debasish Bhattacharjee, Additional District & Sessions Judge, Nagaon.

Sl No.	Prog. No.	Prog. Date	Prog. Name	Name of Nominated Officers
12.	P-912	13.03.2015 to 15.03.2015	National Orientation Programme for Additional District Judges	Shri Rockta Lal Das, Additional District & Sessions Judge, Nagaon (Designate)
13.	P-913	13.03.2015 to 19.03.2015	National Orientation Programme for Newly Appointed Civil Judges (Junior Division)	1. Smt. Syeda Sabina Afzal Zinnat, Munsiff No. 1, Nalbari. 2. Smt. Aklima Begum, Munsiff No. 1, Sonitpur, Tezpur. 3. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar, Jorhat
14.	P-914	20.03.15 to 22.03.15	National Conference of Judges of District Judiciary on "Criminal Law and Human Rights (Development of Law)"	1. Mr. Vanlalmawia, Additional District & Sessions Judge, Aizawl, Mizoram 2. Sri Chandan Das, Additional District & Sessions Judge, FTC, Barpeta (Designate)
15.	P-915	20.03.15 to 22.03.15	National Conference of Judges of District Judiciary on "Just Sentencing: Policy and Practice"	1. Smt. Pranita Rani Rajmedhi, Additional District & Sessions Judge, Barpeta.(Designate) 2. Sri Surajit Kr. Dhar, Additional District & Sessions Judge, FTC, Cachar, Silchar. (Designate)

This is for favour of your kind information and necessary action.

Yours faithfully,

09.12.14

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/9147 - 9191/A** dated 09.12.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Law and Judicial Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the training programme on condition that (a) the Officer(s) will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
8. **The District & Sessions Judge, Kamrup (M), Guwahati /Kamrup, Amingaon / Barpeta / Jorhat / Sonitpur, Tezpur /Darrang, Mangaldoi / Nalbari / Nagaon / Dibrugarh / Morigaon / Tinsukia / Bongaigaon / Udalguri / Sivasagar / Lakhimpur, North Lakhimpur / Dhemaji / Karimganj / Cachar, Silchar / Hailakandi. He / she is requested to inform the nominated participant(s) of his / her respective District.**
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State.**
11. Smt. Malasri Nandi, District & Sessions Judge, Bongaigaon.
12. Smt. Chaya Rani Goswami, Principal Judge, Family Court No.1, Kamrup (Metro), Guwahati.
13. Smt. Manju Rekha Sarma, Principal Judge, Family Court, Cachar, Silchar.
14. Smti Bijay Lashmi Boruah, Additional District & Sessions Judge, No. 1, Kamrup (Metro), Guwahati.
15. Shri Abubakkar Siddique, Additional District & Sessions Judge, Dibrugarh.
16. Shri Debasish Bhattacharjee, Additional District & Sessions Judge, Nagaon.
17. Smt. Rina Hazarika, Additional District & Sessions Judge, FTC, No. 4, Kamrup (Metro), Guwahati.
18. Shri Rockta Lal Das, Additional District & Sessions Judge, Nagaon (Designate)
19. Sri. Manwar Ali, Additional District & Sessions Judge, Udalguri (Designate)
20. Sri Chandan Das, Additional District & Sessions Judge, FTC, Barpeta (Designate)
21. Smt. Pranita Rani Rajmedhi, Additional District & Sessions Judge, Barpeta.(Designate)
22. Sri Surajit Kr. Dhar, Additional District & Sessions Judge, FTC, Cachar, Silchar. (Designate)
23. Mr. Vanlalmawia, Additional District & Sessions Judge, Aizawl, Mizoram
24. Smt. Helen Dawngliani, Additional District & Sessions Judge, Aizawl, Mizoram.
25. Shri Neiko Kanuo, District & Sessions Judge, Mon, Nagaland.
26. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
27. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar.
28. Sri. Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, Hailakandi (under order of transfer as Chief Judicial Magistrate, Cachar, Silchar)
29. Ms. Gracy L. Bawitlung, Sr. Civil Judge, Lunglei, Mizoram
30. Shri Mridul Kr. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati.
31. Sri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji (working as Officer on Special Duty, Gauhati High Court, Guwahati)
32. Smti N. A. Ahmed, Addl. Chief Judicial Magistrate, Tinsukia.
33. Smt. Ranjita Agarwala, Addl. Chief Judicial Magistrate, Morigaon.
34. Smt. Subhadra Acharyya, Munsiff No. 2, Karimganj.
35. Sri. Saleh Ahammad, Judicial Magistrate First Class, Lakhimpur, North Lakhimpur.
36. Smt. Jharna Saikia, Judicial Magistrate First Class, Sivasagar.
37. Smt. Syeda Sabina Afzal Zinnat, Munsiff No. 1, Nalbari.
38. Smt. Aklima Begum, Munsiff No. 1, Sonitpur, Tezpur.
39. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1st Class, Titabar, Jorhat

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

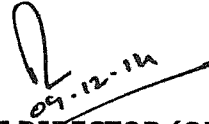
The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. **However, PARTICIPANTS OF ORIENTATION PROGRAMME FOR CIVIL JUDGES (JUNIOR DIVISION) ARE REQUESTED NOT TO GO WITH THEIR SPOUSE.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme. **FURTHER, THE PARTICIPANT JUDGES NOMINATED FOR ORIENTATION PROGRAMME FOR CIVIL JUDGE (JUNIOR DIVISION) SHALL ALSO BRING COPIES OF JUDGMENTS OF ONE CIVIL AND ONE**

CRIMINAL CONTESTED CASE AND ONE ORDER PASSED ON INJUNCTION APPLICATION ON MERITS.

40. The Administrative Officer, Judicial Academy, Assam.
41. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.**
42. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
43. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
44. The CA to Registrar General, Gauhati High Court, Guwahati.
45. Office File.


07.12.14

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM